

6. Director (Cabinet), Cabinet Secretariat, Rashtrapati Bhawan, New Delhi.
7. Executive Director, FICC, Department of Fertilizers, New Delhi.
8. Director of Accounts, Department of Fertilizers, Udyog Bhawan, New Delhi.
9. Director (Finance), Department of Fertilizers, New Delhi.
10. Director General, FAI New Delhi.
11. All the manufacturers and importers of P and K Fertilizers.
12. All SSP manufacturers.

**Copy to:**

1. Chief Secretaries/All Agriculture Production Commissioners/Secretaries (Agriculture) of the State Governments/ UTs.
2. Commissioners/Directors, Commissionerate/Directorate of Agriculture of the State Governments/UTs.

**Copy also to:**

PS to MOS(i/c)(C and F)/PS to Secretary (Fertilizers)/AS and FA/ JS (SG)/JS (SLG)/JS (SC)/Economic Advisor/Controller of Accounts/P and AO/ US (Concession Wing)/Sr. AD (Accounts) FA Wing/AD (OL for translation in Hindi)/Guard File/Technical Director, NIC for uploading the same on the Department's website.

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**New Drugs (Prices Control) Order**

1582. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has notified a new Drugs (Prices Control) Order

asking medicine manufacturing companies to reduce retail costs of the notified essential medicines;

(b) if so, the details thereof;

(c) whether many of these medicines have disappeared from the market since the notification came to effect; and

(d) if so, the details thereof and the measures being taken to ensure availability of these essential medicines in the market?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) Government has notified the Drugs (Prices Control) Order (DPCO), 2013 on 15<sup>th</sup> May 2013 in supersession of DPCO, 1995. All the medicines specified in the National List of Essential Medicines 2011 have been included in the first schedule of DPCO, 2013 and brought under price control. Of these, NPPA has already notified the ceiling prices in respect of 291 medicines under the provisions of the said order. The first notification covering 151 NLEM-2011 drugs was issued on 14.06.2013. The manufacturers of mentioned scheduled formulations having maximum retail price higher than the ceiling price are required to revise the MRP to an amount not exceeding the ceiling price plus local taxes, wherever applicable within a period of 45 days from the date of price notification by NPPA in accordance with paragraph 13(1) and 24 of the DPCO, 2013.

National Pharmaceutical Pricing Authority (NPPA) regularly monitors the availability (shortage) of drugs in the country through Drugs Control Administration of the State Governments. No specific report about the shortage of any scheduled formulation has been received from any State Drug Controllers consequent to the recent price notification issued under DPCO, 2013. Whenever shortage is reported by the State Drug Controllers or otherwise comes to its notice, NPPA takes remedial steps for ensuring availability of drugs by impressing upon manufacturers to rush the stocks to the places of shortage.